

DIVISION BENCH
COURT - II

Pr-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/546(KB)2019
IA(I.B.C)/122(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	TATA HITACHI CONSTRUCTION MACHINERY CO PRIVATE LIMITED VS EARTH MOVER CONSULTANCY PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via Video Conferencing/Physical):

Mr. Arani Guha, Adv.] For the Liquidator

FOR CLARIFICATION

1. While preparing the order it was noted compliance under Regulation 21A (2) (a) and (b) has not been furnished. Accordingly, Liquidator is directed to furnish the same.
2. List the matter on **18.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**